

**Import and Export of Foodgrains**

890. SHRI CHITTA MAHATA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that Government had imported foodgrains during the Sixth Plan period;

(b) if so, the details thereof year-wise and the foreign exchange paid on this account;

(c) whether it is a fact that Government have also decided to export foodgrains during the Seventh Plan period; and

(d) if so, the details thereof and the quantity of foodgrains to be exported and how much foreign exchange would be earned ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). Yes, Sir. A statement indicating the quantity and value of wheat and rice imported during the years 1980-81 to 1984-85 is given below.

(c) and (d). During the current year, the Government have decided to allow export of limited quantities of Wheat, Maida, Suji and Wholemeal atta subject to the prescribed minimum export prices. Export of basmati rice continues to be on Open General Licence (OGL-3), subject to the prescribed minimum export price.

It is not possible to indicate the countries to which these exports will be made and the likely foreign exchange earnings. However, Food Corporation of India has already entered into a contract for supply of 5 lakh tonnes of wheat to U.S.S.R.

**Statement**

*Statement indicating quantity and value of wheat and rice imported during the years 1980-81 to 1984-85.*

Year	Wheat		Rice	
	Quantities contracted (Lakh tonnes)	Estimated FOB value (million US\$)	Quantities contracted (lakh tonnes)	Estimated FOB value (million US\$)
1980-81	—	—	—	—
1981-82	22.65	397.899	—	—
1982-83	39.50	654.778	—	—
1983-84	21.30	332.810	7.20	150.950
1984-85	—	—	—	—

**Overhauling of CPWD**

891. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are aware that CPWD needs total overhauling in view of adverse public and press criticism; and

(b) if so, the steps being taken to streamline their functioning ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFUOR) : (a) and (b). There has been some criticism

about Central Public Works Department. Government have appointed committees from time to time for streamlining the working of Central Public Works Department. The last committee appointed by Government was Ranganathan Committee whose report was considered and decisions taken on the recommendations were implemented.

**Irregularities in Implementation of IRDP in Karnataka**

892. SHRI NARSING RAO SURYA-WANSHI : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :